

II. A copy (in English and Hindi) of the Annual Budget of the Damodar Valley Corporation, Kolkata, for the year 2021-22, under sub-section (3) of Section 44 of the Damodar Valley Corporation Act, 1948.

[Placed in Library. See No. LT-5377/17/21]

**I. Notifications of the Ministry of Finance**

**II. Report and Accounts (2020-21) of Oriental Insurance Company Ltd., New Delhi and related papers**

**III. Report and Accounts (2020-21) of LIC, Mumbai and related papers and Valuation Report of LIC as on 31<sup>st</sup> March, 2021**

**IV. Report and Accounts (2020-21) of NABARD, Mumbai and related papers**

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (DR. BHAGWAT KISHANRAO KARAD): Sir, I lay on the Table —

I. (i) A copy (in English and Hindi) of the Ministry of Finance (Department of Financial Services), Notification No. G.S.R. 732 (E), dated the 14<sup>th</sup> October, 2021, publishing the Registration of Assignment of Receivables (Amendment) Rules, 2021 under Section 33 of the Factoring Regulation Act, 2011.

[Placed in Library. See No. LT-5265/17/21]

(ii) A copy (in English and Hindi) of the Ministry of Finance (Department of Financial Services) Notification No. HRW: IRS: 124C: LW:3231:2021, dated the 29<sup>th</sup> July, 2021, publishing the Canara Bank Officer Employees' (Discipline and Appeal) Amendment Regulations, 2021, under sub-section (4) of Section 19 of the Banking Companies (Acquisition and Transfer of Undertakings) Act, 1970, along with Delay Statement.

[Placed in Library. See No. LT-5264/17/21]

(iii) A copy (in English and Hindi) of the Ministry of Finance (Department of Financial Services) Notification No. PFRDA/12/RGL/139/10, dated the 22<sup>nd</sup> September, 2021, publishing the Pension Fund Regulatory and Development Authority (Custodian of Securities) (Amendment) Regulations, 2021, under Section 53 of Pension Fund Regulatory and Development Authority Act, 2013.

(iv) A copy (in English and Hindi) of the Ministry of Finance (Department of Financial Services) Notification No. G.S.R. 731 (E), dated the 12<sup>th</sup> October, 2021,

publishing the Pension Fund Regulatory and Development Authority (Salary and Allowances Payable to and Other Terms and Conditions of Service of Chairperson and Whole-time Members) (Third Amendment) Rules, 2021, under Section 53 of the Pension Fund Regulatory and Development Authority Act, 2013.

[Placed in Library. For (iii) and (iv) See No. LT-5263/17/21]

(v) A copy (in English and Hindi) of the Ministry of Finance (Department of Financial Services), Notification S.O. 4145 (E), dated the 8<sup>th</sup> October, 2021, amending Notification No. S.O. 379 (E), dated the 9<sup>th</sup> February, 2017 to substitute certain entries in the original Notification, under sub-section (3) of Section 36 of the Recovery of Debts and Bankruptcy Act, 1993.

[Placed in Library. See No. LT-5266/17/21]

II. A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013:—

- (a) Annual Report and Accounts of the Oriental Insurance Company Ltd., New Delhi, for the year 2020-21, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Company.

[Placed in Library. See No. LT-6094/17/21]

III. A copy each (in English and Hindi) of the following papers, under Section 29 of the Life Insurance Corporation of India Act, 1956:—

- (i) (a) Sixty-fourth Annual Report and Accounts of the Life Insurance Corporation of India (LIC), Mumbai, for the year 2020-21, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Corporation.

[Placed in Library. See No. LT-5262/17/21]

- (ii) Fifty first Valuation Report of the Life Insurance Corporation of India (LIC), as on 31<sup>st</sup> March, 2021.

[Placed in Library. See No. LT-5261/17/21]